

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION No. 684**  
To BE ANSWERED ON 20.07.2018

**FUNCTIONING OF ANGANWADI CENTRES**

684. SHRI RAOSAHEB DANVE PATIL:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRI KRUPAL BALAJI TUMANE:  
SHRIMATI REKHA VERMA:  
SHRI ALOK SANJAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of operational and non-operational Anganwadi/ mini-Anganwadi Centres in the country at present along with the number of children enrolled therein, State/UT-wise;
- (b) whether the Government has taken note that many such centres are not operational despite getting approvals and if so, the details and reasons therefor along with the corrective measures taken in this regard;
- (c) the funds allocated/released and utilized for setting up and operationalizing such centres during each of the last three years and the current year, State/UT-wise;
- (d) whether regular medical check-up is conducted and nutritious food is provided to the children in these centres and if so, the details thereof;
- (e) whether basic amenities like water and electricity are not available in many such centres in the country, particularly in Madhya Pradesh and if so, the corrective measures taken in this regard; and
- (f) whether the Government proposes to increase the number of such centres to generate more employment opportunities for widows and if so, the details thereof along with the measures proposed to ensure the effective functioning of Anganwadi centres?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) The details of cumulatively sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country at present along with the number of children enrolled therein, State/UT-wise is given at **Annex-I**;
- (b) Government is aware that many AWCs have not been made operational despite being sanctioned. Government of India sanctions the AWCs on the basis of requirements received from States/UTs. Implementation of the scheme including operationalization of AWCs rests with the States/ UTs. The matter is reviewed by the Government with States/UTs from time to time. The reasons identified for gap between the sanctioned and operational AWCs are largely administrative, procedural and legal. This Ministry has been impressing upon the State Governments/ UT Administrations to take required measures for early operationalisation of sanctioned AWCs.

The implementation of ICDS Scheme including operationalisation of AWCs is continuously monitored through prescribed monthly progress reports, reviews, as well as, supervision visits etc. Based on the inputs and feedback received, State Government/ UT Administrations are advised through letters and review meetings to address the deficiencies and

to improve the implementation of the Scheme including operationalisation of AWCs to bridge the gap and improve the functioning of AWCs.

- (c) A statement showing funds released under the Anganwadi Services scheme during each of the last three years and the current year, State/UT-wise is given at **Annex-II**;
- (d) Under the Rashtriya Bal Swasthya Karyakram (RBSK) of Ministry of Health & Family Welfare, regular medical check-up of children at the AWCs is prescribed. Under the Anganwadi Services scheme, Supplementary Nutrition is one of the six services provided to the beneficiaries at the AWCs. During the year 2017-18, 89276933 of beneficiaries of the scheme were provided the Supplementary Nutrition.
- (e) 1169167 number of Anganwadi Centres are having drinking water facilities in the all States/UTs including Madhya Pradesh State. Electricity facilities is being provided by the State Governments/ UT Administrations. State/UT-wise position of drinking water facilities is given at **Annex- III**. There is a provision to provide water facilities in 20,000 AWCs each in 2017-18 and 2018-19.
- (f) There are 14 lakh approved AWCs in the country which have already been allocated to various States/UTs. There is no plan to increase the aforesaid number of AWCs. For effective functioning of AWCs, the implementation is monitored through 5- Tier Monitoring Committees.

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The details of Sanctioned, Operational and Non-operational Anganwadi/mini-Anganwadi Centres and No. of Children enrolled State/UTs-wise under Anganwadi Services Scheme Quarter Ending March 2018							
Sl. No.	State/UTs	No. of Anganwadi/mini-Anganwadi Centres			Beneficiaries of Supplementary Nutrition		
		Sanctioned	Operational	Non-Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)
1	Andhra Pradesh	55607	55606	1	1493050	868499	2361549
2	Telangana	35700	35634	66	930738	526670	1457408
3	Arunachal Pradesh	6225	6225	0	92437	96623	189060
4	Assam	62153	62153	0	1673917	1888756	3562673
5	Bihar	115009	91677	23332	2480438	2460202	4940640
6	Chhattisgarh	52474	50448	2026	1159642	854260	2013902
7	Goa	1262	1258	4	36940	19690	56630
8	Gujarat	53029	53029	0	1697190	1407503	3104693
9	Haryana	25962	25962	0	592009	291598	883607
10	Himachal Pradesh	18925	18925	0	248081	179368	427449
11	Jammu & Kashmir	31938	29599	2339	321937	409739	731676
12	Jharkhand	38432	38432	0	1706563	927553	2634116
13	Karnataka	65911	65911	0	2347804	1688891	4036695
14	Kerala	33318	33244	74	361619	386035	747654
15	Madhya Pradesh	97135	97132	3	3369992	3237804	6607796
16	Maharashtra	110486	109779	707	2663579	2649382	5312961
17	Manipur	11510	11510	0	163401	177583	340984
18	Meghalaya	5896	5896	0	229760	259978	489738
19	Mizoram	2244	2244	0	72283	82939	155222
20	Nagaland	3980	3980	0	142177	145360	287537
21	Odisha	74154	72587	1567	1871082	2047340	3918422
22	Punjab	27314	26988	326	395846	275650	671496
23	Rajasthan	62010	61974	36	1638725	977381	2616106
24	Sikkim	1308	1308	0	18000	12500	30500
25	Tamil Nadu	54439	54439	0	1743313	650930	2394243
26	Tripura	10145	10145	0	155005	189854	344859
27	Uttar Pradesh	190145	187997	2148	8956689	5378063	14334752
28	Uttarakhand	20067	20067	0	426160	181172	607332
29	West Bengal	119481	115384	4097	3135477	2982160	6117637
30	A & N Islands	720	720	0	7777	2791	10568
31	Chandigarh	500	500	0	21697	25809	47506
32	Delhi	11150	10897	253	312717	138690	451407
33	Dadra & N Haveli	302	302	0	8888	10475	19363
34	Daman & Diu	107	107	0	2762	2388	5150
35	Lakshadweep	107	107	0	2607	843	3450
36	Puducherry	855	855	0	24733	2203	26936
	<b>All India</b>	<b>1400000</b>	<b>1363021</b>	<b>36979</b>	<b>40505035</b>	<b>31436682</b>	<b>71941717</b>

As per data provided by State/UTs

**Annexure-II**

**Statement referred to in part (c) of the Lok Sabha USQ No.684 regarding 'Functioning of Anganwadi Centres' for 20.07.2018.**

CONSOLIDATED STATEMENT INDICATING STATE-WISE FUNDS RELEASED (ANGANWADI SERVICES (General), SNP, CONSTRUCTION OF AWC BUILDINGS, SUPPLEMENTARY NUTRITION PROGRAMME AND TRAINING UNDER ANGANWADI SERVICES SCHEME DURING LAST THREE YEARS AND CURRENT YEAR 2018-19 (UPTO 16.07.2018))								
Rupees in lakhs								
Sl. No.	STATE	2015-16		2016-17		2017-18		2018-19
		Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released
1	ANDHRA PRADESH	68818.48	98148.45	56387.46	86726.76	58474.18	62304.49	34207.54
2	BIHAR	102372.56	144090.04	98099.36	131535.62	92217.01	121321.71	59181.66
3	CHHATTISGARH	51151.54	64376.96	41939.90	62042.55	56762.73	NR	18746.59
4	GOA	1228.04	2715.22	1067.70	2206.61	1649.60	NR	576.50
5	GUJARAT	64185.05	98608.32	69417.36	88592.55	62275.13	NR	20992.06
6	HARYANA	16081.19	26580.94	20871.79	25778.90	20914.78	10395.30	8451.76
7	HIMACHAL PRADESH	19507.32	21044.30	23696.07	21452.43	21612.57	NR	12490.54
8	JAMMU & KASHMIR	27362.65	35271.02	26732.11	17914.48	19328.24	1718.39	16882.27
9	JHARKHAND	46217.72	57446.15	48163.54	68019.68	42081.45	NR	16772.55
10	KARNATAKA	96394.53	154998.70	53686.59	129290.96	92834.76	NR	40375.38
11	KERALA	28554.27	58765.87	34357.05	38243.59	32460.32	NR	10545.88
12	MADHYA PRADESH	108673.52	196464.40	110506.46	165029.79	116645.68	NR	55186.72
13	MAHARASHTRA	104166.66	107134.98	105660.17	39276.10	102957.15	NR	76788.25
14	ODISHA	65643.69	106505.11	72497.49	103693.47	95323.96	NR	39262.70
15	PUNJAB	13689.39	14497.21	16982.50	24533.14	20168.46	NR	8362.87
16	RAJASTHAN	49851.78	103243.25	62397.70	88770.99	67542.98	NR	22242.00
17	TAMIL NADU	63744.93	78363.14	47085.82	86703.43	49336.98	NR	21001.54
18	UTTARAKHAND	35710.06	28416.41	21399.62	26696.54	27990.11	14657.96	14718.25
19	UTTAR PRADESH	281398.92	373571.94	278089.75	409762.10	215246.75	144712.84	118175.48
20	WEST BENGAL	79465.80	151836.50	66563.30	149685.79	99426.41	NR	52750.74
21	TELANGANA	37918.23	57138.46	29877.27	55212.32	38468.27	37902.92	14201.01
22	DELHI	13775.25	18120.31	14168.00	18963.75	10868.44	NR	6120.88
23	PUDUCHERRY	1673.27	1708.59	2299.22	1691.26	1455.40	NR	223.82
24	A & N Island	1421.03	991.04	1207.51	259.80	1295.81	273.08	563.38
25	CHANDIGARH	1420.25	649.78	762.19	574.51	1077.47	509.47	661.82
26	D. & NAGAR HAVELI	210.97	148.58	569.61	NR	323.11	129.89	234.90
27	DAMAN & DIU	133.55	92.37	307.96	141.54	279.45	204.80	123.26
28	LAKSHADWEEP	155.91	122.64	146.95	NR	165.31	NR	134.84
29	ARUNACHAL PRADESH	12923.23	12473.86	11346.05	8341.25	14588.50	NR	6269.48
30	ASSAM	92972.20	90367.00	64397.66	70641.49	70237.54	NR	47920.16
31	MANIPUR	10267.27	13185.16	9998.54	6387.10	17647.46	NR	7399.22
32	MEGHALAYA	12418.60	12927.10	19135.66	15795.83	19864.97	16325.54	8040.94
33	MIZORAM	5371.93	4902.59	4666.49	5572.76	6174.29	1778.86	2393.50
34	NAGALAND	8796.00	13692.96	15149.57	13784.25	16652.36	NR	6208.30
35	SIKKIM	2022.73	2129.49	1625.01	1940.57	1983.22	393.74	1090.58
36	TRIPURA	18194.62	16348.98	11710.57	14021.61	13101.10	7173.98	8214.60
	<b>TOTAL</b>	<b>1543893.14</b>	<b>2167077.82</b>	<b>1442970.00</b>	<b>136484.86</b>	<b>1509431.95</b>	<b>7567.72</b>	<b>757511.97</b>

NR – Not reported

\* During 2017-18 expenditure booked only SNP component.

State/UTs-wise showing Drinking water facilities for the year 2017-18			
Sl. No.	State/UT	Operational	Total No. of AWCs/Mini-AWCs with Drinking water facility
1	Andhra Pradesh	55606	37916
2	Telangana	35634	35469
3	Arunachal Pradesh	6225	1775
4	Assam	62153	39085
5	Bihar	91677	87842
6	Chhattisgarh	50448	40779
7	Goa	1258	1242
8	Gujarat	53029	52161
9	Haryana	25962	18322
10	Himachal Pradesh	18925	18925
11	Jammu & Kashmir	29599	23502
12	Jharkhand	38432	25407
13	Karnataka	65911	35424
14	Kerala	33244	28393
15	Madhya Pradesh	97132	95451
16	Maharashtra	109779	103987
17	Manipur	11510	2418
18	Meghalaya	5896	4591
19	Mizoram	2244	2184
20	Nagaland	3980	3455
21	Odisha	72587	70849
22	Punjab	26988	26656
23	Rajasthan	61974	47633
24	Sikkim	1308	1077
25	Tamil Nadu	54439	50054
26	Tripura	10145	9336
27	Uttar Pradesh	187997	187347
28	Uttarakhand	20067	14296
29	West Bengal	115384	90270
30	A & N Islands	720	674
31	Chandigarh	500	500
32	Delhi	10897	10849
33	Dadra & N Haveli	302	302
34	Daman & Diu	107	101
35	Lakshadweep	107	107
36	Puducherry	855	788
	<b>Total</b>	<b>1363021</b>	<b>1169167</b>